

The learned counsel for the applicant states that so far as Shri Ramakrishna is concerned he has no grievance except that of arrears, as notional promotion has already been given to the applicant.

The applicant may approach the department first in case he has some grievance, and the department to decide the entitlement in case he is found to be entitled. The department will make the payment, <sup>if any is found to be due,</sup> and the payment will be made within 3 months. In view of what has been stated above, this application stands disposed of.

  
(M.Y. PRIOLKAR)  
MEMBER (A)

  
(U.C. SRIVASTAVA)  
VICE-CHAIRMAN.